

ORDER SHEET

O.A / MA / RA / CP NO. 50 OF 20 06Applicant/s Smt. Malti Respds. V.O.J. Ran.Advocate for Applicant/s Shi M.A. Gupta
S.K. Mishra Advocate for Respondent/s Shi S. Singh
Shi S. Chandra

Notes of the Registry	Orders of the Tribunal	Sheet No. 17
Case is not admitted. MAs pending.	DA 13.05.09 MAs 3763/08 and 3764/08 - to condone delay and to take CA on record - allowed - delay condoned - CA is taken on record. MA 3765/08 - to dismiss OA - rejected being misconceived.	
① MA NO. 3763/08 for condone the delay in CA.		
② MA NO. 3764/08 for CA taken on record.	MAs 3771/08 and 3772/08 - to condone delay in filing S. CA and to take it on record - allowed - delay condoned - SCA is taken on record.	
③ MA NO. 3765/08 for dismissal the OA.	MA 3773/08 - to dismiss OA - rejected being misconceived.	
④ MA NO. 3771/08 for condone the delay in SCA.	MAs 3774/08 and 3775/08 - to condone delay in filing SCA-II and to take it on record - allowed - SCA-II is taken on record.	
⑤ MA NO. 3772/08 for SCA taken on record.	MA 3776/08 - to dismiss the OA - rejected being misconceived.	
⑥ MA NO. 3773/08 for dismissal the OA.	Int. refused. None present for the applicant.	
⑦ MA NO. 3774/08 for condone the delay in SCA-II	It appears that the applicant has lost interest in prosecuting the matter. OA is accordingly dismissed in default and for non-prosecution.	
⑧ MA NO. 3775/08 for SCA-II taken on record.		
⑨ MA NO. 3776/08 for dismissal the OA.		
Submitted. /s/ 04/2/09 Sd/- J.S. 2.09 D.A. (S.M.) 05/2/09	by (S.N. Shukla) AM by (A.K. Gaur) JM	